

Original Application No. 60/2019

Mr. Ganesh Dadarao Anasane ----- Applicant

v.

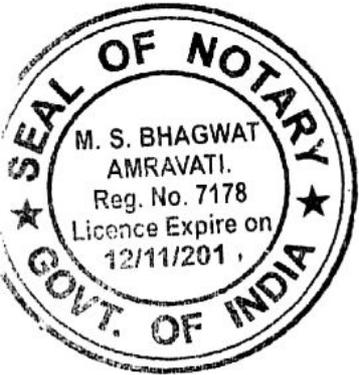
Amravati Municipal Corporation

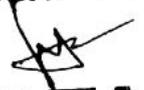
and other 2 ----- Respondents

AFFIDAVIT

I, **Shrikant Ishwarsingh Chauhan**, Age: 32 years, Occupation: Law Officer of Amravati Municipal Corporation, Office at: Amravati, Dist -Amravati, Maharashtra, do hereby state on solemn affirmation that:

I say that, in pursuance of the order dated 22/01/2020 of this Hon'ble Tribunal, Amravati Municipal Corporation hereby submits the **compliance status as on 19th March, 2020** in respect of the implementation of Solid Waste Management system in Amravati Municipal Corporation. The compliance status is as under:



Mangesh S. Bhagwat
ADVOCATE & NOTARY

NOTARY

This compliance status covers following components of solid waste management system namely:

A) Compliance status of bioremediation and bio mining of legacy waste:

Compliance status of implemented bioremediation and bio mining processing of legacy waste at Sukhali Compost Depot.

Action/ component
Reclamation of 40% of the ear mark area of legacy waste mentioned in sanctioned DPR is completed as per action plan but due to declaration of Corona lockdown, said work is stopped and it will be resumed immediately after determination

Action/ component
of the aforesaid lockdown.

B) Compliance status of processing, treatment and disposal facility:

Processing, treatment facilities are being established at following three locations (Total capacity of 350 TDP):

1. **Sukhali Compost Depot-** Processing, treatment and SLF. Capacity of plant is 200 TPD.
2. **Akoli Ring road site-** Processing, treatment. Capacity of plant is 100 TPD.
3. **Kondeshwar site-** Processing, treatment. Capacity of plant is 50 TPD.

Compliance status of above three sites is as under:

1. **Compliance status of processing, treatment and disposal facility at Sukhali compost depot (Capacity-200 TPD).**

Compliance status of implementation of processing, treatment (200 TPD capacity) and disposal facility at Sukhali Compost Depot is as under.

Action/component
70 % ear mark land is required, to commence construction of Civil works. 40 % ear mark land is reclaimed till 19 th March 2020 as per sanctioned DPR and 80% ear mark land will be reclaimed upto 31 st May 2020 as per action plan, therefore no substantial civil work is done and it will be commenced after reclamation of 70% area of legacy waste.

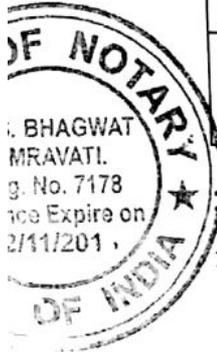


Langesh S. Bhagwat
ADVOCATE & NOTARY
NOTARY

2. Compliance status of processing, treatment and disposal facility at Akoli Ring road (Capacity-100 TPD).

Compliance status of implementation of processing, treatment (100 TPD capacity) and disposal facility at Akoli Ring road.

Sr. No.	Action/component
1	The expected date of receipt of authorization from MPCB was 15 th Feb 2020, which was actually received on 11 th March 2020.
2	As per action plan civil work is commenced and around 5 % of Civil work is completed.



3. Compliance status of processing, treatment and disposal facility at Kondeshwar site (Capacity 50 TPD).

Following table provides the Compliance status of implementation of processing, treatment (50 TPD capacity) and disposal facility at Kondeshwar site.

Sr. No.	Action/component
1	The expected date of receipt of authorization from MPCB was 15 th Feb 2020 which is actually received on 11 th March 2020.
2	AMC commenced construction of Civil works as per action plan but no substantial work is done due to declaration of Corona lockdown and it will be resumed immediately after determination of lockdown.

The contents of the above mentioned action plan are true and correct to the best of my knowledge, information and belief and hence, I have signed the same on this, 16th day of April, 2020 at Amravati.

I know the deponent

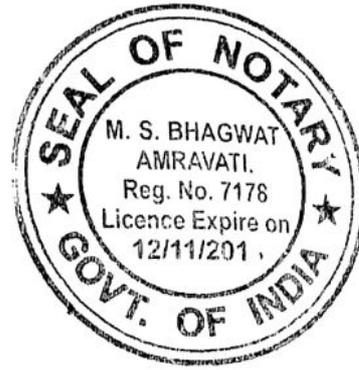
Advocate

SIGNED BEFORE ME


Mangesh S. Bhagwat
Advocate & NOTARY PUBLIC
Amravati District (M.S.)

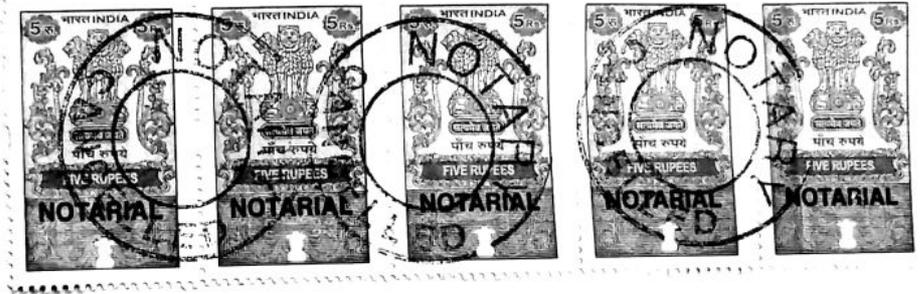
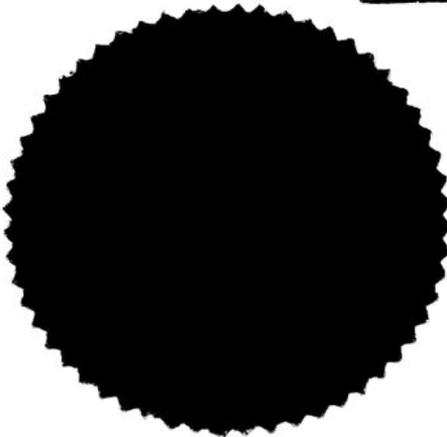

Deponent
LAW OFFICER
Municipal Corporation
Amravati

NOTARIAL REG
ENTRY NO 34/20
DATE 18/4/20

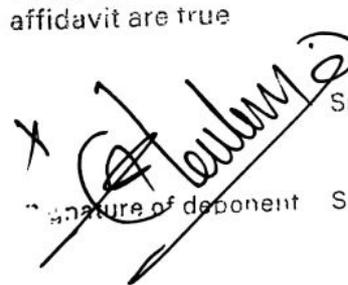
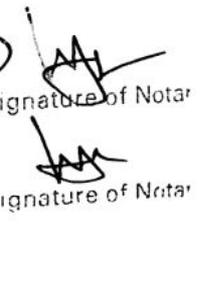


Mangesh S. Bhagwat
ADVOCATE & NOTARY

NOTARY



I Do swear in the name
solemnly affirm
that. This is my name and signature (or
mark) and that the contents of this my
affidavit are true

 Signature of deponent
 Signature of Notary